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(2024) 03 MAN CK 0043

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 223 Of 2024, Miscellaneous Case (Writ Petition (C)) No. 185 Of 2024

Sagolsem Sanajaoba Singh

APPELLANT

Vs

State Of Manipur & 2 Ors.

RESPONDENT

Date of Decision: March 22, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: A. Mohendro

Judgement

Ahanthem Bimol Singh, J

At the outset, Mr. A. Mohendro, learned counsel appearing for the petitioner submitted that due to inadvertent mistake, some typographical error has been committed in the body of the writ petition. The learned counsel accordingly, prays for allowing him to make necessary correction.

Prayer is allowed.

Necessary correction be carried out during the course of the day.

As prayed for, list these cases just after the opening of the Holi vacation on 01-04-2024.